

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

A D D E N D U M

Imphal, the 14th July, 2022

No. HCM/A-24/80-Estt.(V)/Pt./ 12088 :In addition to the schedule for Walk-In-Interview for engagement of 16 (sixteen) e-Sewa Kendra Office Assistants (on contractual basis) as per this Registry's earlier Advertisement of even No. dated 12th July, 2022, the following will be added:

In the event more than one hundred applications are received, a Written Examination (General English & General Knowledge) for 100 marks, in total, will be held for shortlisting the candidates in the ratio of 1:5 (i.e. five candidates will be shortlisted for every one vacant post).

Note : *Only shortlisted candidates in the Written Examination will be allowed to appear for the Walk-In-Interview.*



(SHUBHAM VASHIST)
JOINT REGISTRAR (JUDICIAL)
HIGH COURT OF MANIPUR

Copy to:-

1. The Registrar (Judl.)/Vigilance, High Court of Manipur.
2. The Jt. Registrar (Admn. PM&P), High Court of Manipur.
3. All the Deputy Registrars, High Court of Manipur.
4. The Principal Private Secretary to Hon'ble The Chief Justice, High Court of Manipur.
5. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur.
6. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
7. The Private Secretary to Registrar General, High Court of Manipur.
8. The System Analyst, High Court of Manipur.
- He is requested to upload the same in the Official Website of this Registry.
9. Notice Board/Concerned File.